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आजादी का
अमृत महोत्सव

आयकर अपीलीय अधिकरण, रायपुर न्यायपीठ, रायपुर

INCOME TAX APPELLATE TRIBUNAL, RAIPUR BENCH, RAIPUR

F. No. 05/Jd/AT(RPR)/2026

Date : 14.01.2026

NOTICE

In Continuation to this office Notice dated 09.01.2026, Cases posted for hearing before “Single Member Bench” (SMC) during the period from 12.01.2026 to 23.01.2026, are adjourned as under :-

Single Member Cases

Fixed on	Adjourned to
12.01.2026 (Monday)	
13.01.2026 (Tuesday)	27.01.2026(Tuesday)
14.01.2026 (Wednesday)	
15.01.2026(Thursday)	28.01.2026(Wednesday)
16.01.2026 (Friday)	
19.01.2026 (Monday)	29.01.2026(Thursday)
20.01.2026(Tuesday)	
21.01.2026(Wednesday)	
22.01.2026(Thursday)	30.01.2026(Friday)
23.01.2026(Friday)	

Note :- Notices will be Sent through email only.


For ASSISTANT REGISTRAR
14/11/2026